

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)**

Original Application No.109/2023 (SZ)

Raja Mani. K.
No.3A, 1st Main Road,
Ashok Nadavanam,
Kuppaththumedu,
Soranchery Post-600072,
Thiruvallur District.

..Applicant.

Versus

1. Avadi Corporation, rep. by its commissioner
N M Road,
Avadi-606 654

2. Tamil Nadu Pollution Control Board,
Rep.by its Member Sectary,
Chennai.

3. The District Collector,
1stFloorCollectorate,
Thiruvallur.

..Respondents.

STATUS REPORT FILED BY THE 1stRESPONDENT

I, K. Tharpagaraj, I.A.S., Son of Kanagaraj, Hindu, aged 49 years, the Commissioner, Avadi Municipal Corporation having office at Avadi Municipal Corporation, Chennai do hereby solemnly and sincerely state and affirm as follows:-

1. I am representing the 1st Respondent herein and as such am well acquainted with the facts of the case through available records. I am filing this status report on behalf of Avadi Municipal Corporation.

P. 1
C: Nil

11/4/23

COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

2. I submit that the above application filed by the applicant praying for the following reliefs:

A. Restraining this respondent from burning the garbage in the garbage yard, direction to construction compound wall, further sought for direction to strictly dispose the solid waste as per the rules.

including other prayers from the other respondents.

3. This respondent humbly submits that after careful perusal of the application filed by the applicant, and in response to the same this respondent files this status report in order brings the facts and circumstances of the case before this Hon'ble Tribunal:

4. This respondent states that the Avadi Corporation consists of 48 wards in which Defense and Police constitute 1/3rd of Avadi. From the remaining portions of land nearly 5,63,341 population and 1,19,328 households are residing in Avadi.

5. From these households 180.739 Tons of garbage are generated per day. The per capita generation of Avadi is 380 grams. The 180.739 Tons of garbage are categorized as Wet waste and Dry waste as follow:-

GARBAGE WASTE GENERATION AND PROCESSING DETAILS (380 GMS PER CAPITA)			
TYPE OF WASTE	TYPE OF PROCESSING	QUANTITY OF WASTE GENERATED	
WET WASTE	MCC (15)	76.814	90.369
	OCC (21)	2.892	
	BIO-METHANISATION	4.880	
	BULK WASTE	3.036	
	HOME COMPOST	2.7470	

P: 2

C: Nil

(2/2) 5
COMMISSIONER
 AVADI CITY MUNICIPAL CORPORATION

DRY WASTE	SALABLE	18.074	90.370
	NON-SALABLE	54.222	
	SILT (E-WASTE = 0.05 MT, C&D WASTE = 0.5 MT, OTHER = 2.5735	10.844	
	DOMESTIC HAZARDOUS WASTE	3.615	
	SANITARY WASTE	3.615	
TOTAL		180.739	180.739

6. This respondent further states that these wet wastes are processed in MCC's, OCC's and in Bio Methanation plant whereas in dry wastes recyclable portions are sold by concerned Sanitary Workers. The remaining items such as Silt, C&D waste, rejected wastes, mixed wastes are deposited at Sekkaducompost yard of Avadi Corporation.
7. The wastes which are unable to process that are dumped inside the compound wall of Sekkadu Compost yard is purposely burnt by some Anti-Social elements there by creating nuisance to public and staffs there in.
8. This respondent further states that on the other the dumped mixed wastes on their own starts Methane gas due to decomposition which automatically ejects out and started to burn during summer due to high atmospheric temperature.
9. The dumped garbage is not burned purposely as said by applicant. This respondent here by continuously watching the smoke emitting from dumped garbage and are in vigil. Due to high atmospheric temperature the gases that are emitting from garbage are automatically burned.

P: 3

C: nil

(3/4) 
COMMISSIONER
 AVADI CITY MUNICIPAL CORPORATION

10. The entire yard is provided by pipe hose from bore wells at different locations to curtail the fire when smoke gets emitted. But due to the speed of wind direction fire got diffuse and prolonged. During that time this Corporation seeks help from the Fire Department to control and curtail the fire.
11. The wastes dumped at compost yard are within its limit of compound wall. No garbage is spilled outside the yard and at Coovam river. In addition, this respondent corporation is having an Automated weighing bridge system and its office to weigh the collected garbage in Corporation. In addition, vehicles, MCC, RRC are there at the campus of dump yard where workers are available to process the waste.
12. Hence the garbage yard is under the vigil of this Corporation staffs. Further cameras are provided there in.

It is, therefore, prayed that this Hon'ble High Court may kindly be pleased to consider the above facts and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai on this the 5th day of October, 2023, signed his name in my presence.

Ath of Laxman
Corr: nil

(4/4) 
COMMISSIONER
AVADI CITY MUNICIPAL CORPORATION

Before me,


3988/12
Advocate, Chennai.

R. AYYAPPAN.
ADVOCATE

G-2, Jumbo Balrav, Plot No. 4&5
Bank of Baroda Colony Sethupathy Nagar,
Madipakkam, Chennai - 600 091.

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MAY 10 2023
AVADI CITY MUNICIPAL CORPORATION

**BEFORE THE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.109 of 2023(SZ)

**STATUS REPORT
FILED BY 1ST RESPONDENT
AVADI CITY MUNICIPAL
CORPORATION.**

**M/s. R. GOPINATH-549/2005
Counsel for Respondent-1**

**STANDING COUNSEL FOR
AVADI MUNICIPAL CORPORATION.**

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